

LOK SABHA
UNSTARRED QUESTION NO. 6374
TO BE ANSWERED ON 05.04.2018

AGM of HHEC

6374. SHRI V. PANNEERSELVAM:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the details of Annual General Meetings (AGM) which approved the audited Annual Report of Handicrafts and Handloom Export Corporation of India Limited (HHEC) during the last three financial years;
- (b) whether in spite of audited Annual Reports approved in the AGM, the officers of HHEC are issuing balance confirmation to small entrepreneurs dealing in bullion as “subject to audit” or “unaudited” confirmation;
- (c) if so, the details in this regard and the action taken against officers for manipulation of such misleading confirmation; and
- (d) whether HHEC proposes to revise the balance confirmation in conformity with audited Annual Reports and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

- (a) During last three financial years the details of Annual General Meeting (AGM) held for approving the audited Annual Report of HHEC are as under:

Financial Year	AGM Date
2014-15	30.09.2015
2015-16	15.12.2016
2016-17	18.12.2017

- (b): The balance confirmation letters are issued to parties based on status in the matter i.e., if Audited information is available, the Audited balance is confirmed. If the audit has not been completed, then balance confirmation is made on provisional basis i.e., ‘subject to audit’. The balance confirmation letters are issued at the request of parties.

- (c) & (d): Do not arise.
